

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6012

ANSWERED ON:31.08.2001

DUTY DRAWBACK RATES

S. AJAYA KUMAR;SUNIL KHAN;Y.S. VIVEKANANDA REDDY

**Will the Minister of FINANCE be pleased to state:**

(a) Whether the leather exporters have urged that the new duty drawback rates notified recently be deferred to prevent adverse impact on exports; and

(b) if so, what is Government's reaction to this demand?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) & (b): Subsequent to the announcement of the All Industry Rates of Drawback on 1.6.2001 vide Notification No.29/2001-Cus(N.T.), the Council for Leather Exports on behalf of the leather exporters had represented against the inadequacy of All Industry Rates of Drawback for leather products. Considering their request, and taking into account fresh data submitted by the Council, the drawback rates and drawback caps for these products were revised suitably upwards vide Notification No. 30/2001-Cus(N.T.) dated 22.06.2001.